THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (f) Presently, there are around Ten thousand classified hotel rooms available under various categories in the National Capital Region (NCR) of Delhi. The Ministry of Tourism has assessed that approximately 40,000 rooms would be required for the Commonwealth Games - 2010 and therefore approx. 30,000 additional rooms would be required in the NCR of Delhi to meet the demand of visitors coming for Games. A 'Task Force' has been constituted in the Ministry of Tourism for monitoring the accommodation position and to assess the progress of new hotel projects under various land owning agencies like Delhi Development Authority (DDA), State Governments of Haryana & Uttar Pradesh etc. for creation of additional hotel accommodation in NCR of Delhi. The overall availability of rooms from new hotel projects coming up for the Games as per the recent XXVIII review meeting of the Task Force held on 26.02.2010 indicated a total of 10,526 rooms under 'Definite' category out of which 70% of the rooms (7,307 rooms) have been completed. Further, around Twelve thousand rooms from licensed Guest Houses and around 5,500 rooms of DDA Housing units to be operated by India Tourism Development Corporation (ITDC) would also be utilized for the Games. The balance rooms are likely to be made available from the 'Incredible India Bed & Breakfast/Home Stay Scheme'.

Plan for attracting tourists

1620. DR. JANARDHAN WAGHMARE: Will the Minister of TOURISM be pleased to state:

- (a) whether Government is aware of the fact that tourism is a big source of income; and
- (b) if so, what plan Government has envisaged to develop the existing tourist spots and to create new tourist centres with artistic vision to attract tourists from all over the world?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) and (b) Yes, Sir. Development of tourist spots/centres is primarily undertaken by the State Governments/Union Territory Administrations. Ministry of Tourism, however, provides financial assistance on the basis of proposals received from them subject to availability of funds and inter-se priority. Financial assistance upto 2^{0} % of project cost is also provided for architect's fee wherever necessary so that tourism projects are designed and implemented.

Crime against women and children at tourist centres

1621. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of TOURISM be pleased to state:

- (a) whether Government has formulated a detailed code of conduct for all service providers in the tourism sector to prevent sex related crimes against women and children at tourist centres in the country;
 - (b) if so, the details thereof;